

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5596**  
(TO BE ANSWERED ON 06.04.2022)

**PRAGATI PROJECTS**

**5596. ADV. DEAN KURIAKOSE:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has the details of projects monitored under the Pragati Project;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has the details of the projects being monitored in the State of Kerala under the above scheme; and
- (d) if so, the details and the status thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): PRAGATI (Pro-Active Governance and Timely Implementation) is an IT based multi-purpose and multi-modal interactive platform aims at reviewing important schemes/ programmes and projects of the Government of India as well as the projects flagged by State Governments for timely implementation and desired outcome. State/ UT wise number of projects reviewed on PRAGATI platform are at attached at **Annexure 1**. Details of 5 projects of Kerala reviewed in PRAGATI is at **Annexure II**

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**Annexure I****State/UT wise breakup of projects reviewed in PRAGATI**

| <b>Primary State*</b> | <b>Projects</b> |
|-----------------------|-----------------|
| Odisha                | 32              |
| Maharashtra           | 24              |
| Uttar Pradesh         | 21              |
| Bihar                 | 19              |
| Jharkhand             | 16              |
| Karnataka             | 15              |
| Gujarat               | 14              |
| Chhattisgarh          | 14              |
| Madhya Pradesh        | 13              |
| Andhra Pradesh        | 13              |
| Tamil Nadu            | 12              |
| West Bengal           | 12              |
| Rajasthan             | 9               |
| Uttarakhand           | 9               |
| Himachal Pradesh      | 8               |
| Jammu and Kashmir     | 7               |
| Haryana               | 5               |
| Telangana             | 5               |
| Kerala                | 5               |
| Delhi                 | 4               |
| Assam                 | 4               |
| Sikkim                | 4               |
| Arunachal Pradesh     | 4               |
| Meghalaya             | 3               |
| Punjab                | 3               |
| Tripura               | 2               |
| Mizoram               | 2               |
| Manipur               | 2               |
| Nagaland              | 1               |
| Goa                   | 1               |

**\*Primary state is considered in case of multi-state projects**

**Annexure II**Details of Projects pertaining to Kerala reviewed **in** PRAGATI

| <b>S No.</b> | <b>Project Name</b>  |
|--------------|--|
| 1            | 200 MW Solar Park Project in Kasargod District   |
| 2            | Construction of new dry dock at existing Cochin Shipyard Limited premises at Perumanoor, Kochi 682 015 |
| 3            | Southern Region Strengthening Scheme - XIII AND XIV  |
| 4            | BPCL LPG Pipeline from Kochi to Erode and Salem via Coimbatore   |
| 5            | GAIL Kochi-Koottanad-Bengaluru-Mangalore Pipeline (KKBMPL)   |